

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

(6)

O.A. NO: 413/87

199

TAX NO:

DATE OF DECISION 17.3.92

Shri Asgar Ali Abdul Rehman Petitioner

Shri G.S. Jalia, Advocate for the Petitioners

Versus

Union of India and others Respondent

Shri A.L. Kasturey Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. Justice S.K. Dhaon, Vice Chairman

The Hon'ble Mr. M.Y. Priolkar, Member(A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

ND

(S.K.DHAON)
VICE CHAIRMAN

mbm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

7

Original Application No. 413/37

Shri Asgar Ali Abdul Rehman

.... Applicant.

V/s.

Union of India through the
General Manager, Western Railway
Churchgate, Bombay.

Divisional Railway Manager,
Bombay Central, Western Railway
Bombay.

Division Assistant Mechanical
Engineer (Diesel), Bombay
Central, Western Railway,
Bombay.

Divisional Commercial Supdt(C).
Bombay Central, Western Railway
Bombay.

Shri J.N. Hazari, Enquiry Officer
Headquarters Officer, Western Rly.
Churchgate, Bombay.

... Respondents.

CORAM: Hon'ble Shri Justice S.K. Dhaon, Vice Chairman.
Hon'ble Shri M.Y. Priolkar, Member (A)

ORAL JUDGEMENT

Dated: 17.8.92

Appearance:

Shri G.S. Walia, counsel
for the applicant.

Shri A.L. Kasturey, counsel
for the respondents.

ORAL JUDGEMENT

Dated: 17.8.92

(Per Shri S.K.Dhaon, Vice Chairman)

The controversy raised in this application
is similar to the one which was involved in OA 337/87
and 513/87. On 23.8.91 this Tribunal has disposed off
OA 337/87 and OA 513/87 by common order. We propose to
dispose of this application in terms of the order passed
in the afore mentioned OA's. This OA is accordingly
disposed off without any order as to costs.

(M.Y. PRIOLKAR)
MEMBER (A)

(S.K. DHAON)
VICE CHAIRMAN

NS/

(8)

~~order/Judgement 17/09/2011
to Applicant/Respondent(s)
on 23/09/2011~~

28/09/2011

Seen & Ready
for distribution

WY